

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Coimbatore Raghavendran Arvind
-Vs-
CR Narayana Rao (Consultants) Pvt Ltd

MAIN PETITION NUMBER : CP/134(CHE)/2023
(IA/MA) APPLICATION NUMBERS

IA(CA)/73(CHE)/2024

ORDER

Present: Mr. Sriram Venkatavaradan, Ld. Counsel for Applicant / R2 and R3.
Mr. Raghav Menon, Ld. Counsel for Respondent/Petitioner.

Heard.

This application has been moved seeking condonation of delay of 15 days in filing counter.

Counter is also filed with the application.

Delay condoned. Counter is taken on record. Copy be served on the Counsel for the Petitioner.

IA(CA)/73(CHE)/2024 is **disposed of**.

List the petition for hearing on **26.06.2024, date already fixed**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**